

Through FAX

(J.H.C. Sch. 1-7)

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From:
Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) **Sri Satya Prakash No.-2,**
District & Additional Sessions Judge-cum-Spl. Judge,
Offences under SC & ST Act,
Deoghar,
(ii) **Sri Rizwan Ahmad,**
District & Additional Sessions Judge-cum-Spl. Judge,
Offences under SC & ST Act,
Dhanbad.

Sub.-: Regarding nomination for attending the “Refresher Course for SC/ST (POA) Courts” (P-1104) scheduled to be held on 24th to 26th August, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “Refresher Course for SC/ST (POA) Courts” (P-1104) scheduled to be held on 24th to 26th August, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Encl:- Joining Instructions (4 sheets).

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 3525 /Apptt.

Dated Ranchi the 18th Aug, 2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2018-19/3243 dated 30.07.2018 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Principal District & Sessions Judges, Deoghar & Dhanbad for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


18.08.2018
Registrar (Administration)